

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.Nos.135 of 2014

Dated : 27th April, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Kerala State Electricity Board ...Appellant(s)

Versus

Kerala State Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant : Mr. M. T. George and Mr. Venugopal

Counsel for the Respondent(s) : Mr. Ramesh Babu

ORDER

Post the matter for arguments by respondent, Commission, as well as for rejoinder submission by the appellant on **06th May, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt